

Name of the Corporate Debtor: FANS ASIA PRIVATE LIMITED; Date of Commencement of CIRP: 20-10-2023; List of Creditors as on: 11-12-2024; Name of IP: Mr. Sesha Srinivas Malladi; Process Number: 2; Last 5 digit of registration number: 11930

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	3	839705	0	0	0.00	3	839705		Annexure 5
6	Operational creditors (Employees)	1	278892	0	0	0.00	1	278892		Annexure 6
7	Operational creditors (Government Dues)	3	23641008	1	124959	0.12	2	23516049		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	109215114	1	107229182	99.88	1	1985932		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0		NA
Total		9	133974719	2	107354141	100.00	7	26620578	0	